

## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/60/2017

NAME OF THE PETITIONER(S)

: RAJENDRA KUMAR KANNODIA & 5 ORS

NAME OF THE RESPONDENT(S)

: KAMADGIRI INDUSTRIES LTD & 8 ORS

**UNDER SECTION** 

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

METALE

REPRESENTATION BY WHOM

4) M.K. PREETHA. ? for ICSR & CO. } Coursel for Detitioners

## **ORDER**

Counsel for Petitioner present. Counsel for Respondent prayed for time to file reply. At request, time is enlarged with the direction that the Respondent shall file reply within two weeks by giving a copy to the other side, thereafter, the Petitioner will file rejoinder by giving copy to the other side. Matter is posted for hearing. Put up on 26.02.2018 at 10.30 A.M.

-50-

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)